

Demands for Grants, 1981-82 in respect of the Ministry of Information and Broadcasting Voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for grant on account voted by the House on 13-3-1981		Amount of Demand for grant voted by the House	
		Revenue	Capital	Revenue	Capital
1	2	Rs.	Rs.	Rs.	Rs.
MINISTRY OF INFORMATION AND BROADCASTING					
61.	Ministry of Information and Broadcasting	16,87,000	..	84,35,000	..
62.	Information and Publicity	4,26,29,000	24,70,000	21,31,46,000	1,23,51,000
63.	Broadcasting	14,47,07,000	5,69,75,000	72,35,33,000	24,48,73,000

18.19 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER CUSTOMS ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): On behalf of Shri Sawai Singh Sisodia, I beg to lay on the Table a copy each of Notification numbers 70/81—Customs to 72/81 Customs [GSR 208(E) to 210 (E)] (Hindi and English versions) published in Gazette of India dated the 26th March, 1981, together with an explanatory memorandum exempting scientific and technical instruments when imported

for purpose of research and peripheral devices for manufacture of computer systems to be supplied to research institutions from the whole of the basic, additional and auxiliary duties of customs leviable thereon, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT—2237/81]

MR. DEPUTY-SPEAKER:
The House stands adjourned to Reassemble tomorrow at 11.00 a.m.

18.21 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, March 27, 1981/Chaitra 6, 1903 (Saka).